

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 71 of 2013**

**Dated : 12<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Audyogik Kendra  
Vikas Nigam (I) Ltd. ... Appellant(s)**

**Versus**

**Mahya Pradesh Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Swagatika Sahoo  
Ms. Poorva Saigal**

**Counsel for the Respondent(s) : Mr. Mahipal for R-1**

**ORDER**

Post the matter for further hearing on **07.07.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

mk/kt